NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CA/25&26/CAA/2018

NAME OF THE PETITIONER(S): MARINE CONTAINER SERVICE PVT LTD

NAME OF THE RESPONDENT(S): MARINE CONTAINER SERVICE PVT LTD

UNDER SECTION: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1. N. P. VIJAY KUMAR Cousel

Cousel for Application

REPRESENTATION BY WHOM

ORDER

Heard. Reserved for order.

L. PRADEEP

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk